

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6666  
ANSWERED ON:10.05.2005  
CITIZENSHIP IDENTITY CARDS  
Subba Shri Moni Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Minorities Commission and leaders of the Minorities in Assam and other North-Eastern States have been lately pressing their demand for issue of citizenship identity cards and land pattas in respect of land occupied by the minority community people in the ravine areas, particularly those who migrated from Pakistan now parts of Bangladesh prior to 1971;
- (b) if so, the Government's response to this demand and whether the Election Identity Cards issued by the Election Commission and the Electoral rolls are considered sufficient proof of citizenship of such migrants; and
- (c) the total estimated population of such migrants settled in the ravines?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a): National Commission for Minorities has informed that they have not made any demand for issue of citizenship identity cards and land pattas in respect of land in riverine areas occupied by the minority community people, particularly the Bangladesh migrants in Assam and other North-Eastern States. Leaders of minorities in Assam have demanded issue of pattas in respect of land occupied by the people of minority community in the riverine areas.
- (b): Action is taken by the State Government in accordance with relevant laws.
- (c): No survey has been undertaken to estimate the number of migrants settled in the riverine areas.